

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 21/04/2018

PROCEEDINGS

Kerala Judicial Service - Declaration of satisfactory completion of probation in the category of Sub-Judge/Chief Judicial Magistrate-Orders issued-

Read : 1.Reports received from Accountant General, Thiruvananthapuram

2.High Court Order No.B1(A)-76016/2016 dated 20/04/2018.

ORDER NO B4(B)-60823/2016

The following Officers, whose temporary promotion has been regularised as per the High Court Order read above, are declared under Rule 11(1) of the Kerala Judicial Service Rules ,1991 read with rule 20(b) of the Kerala State Subordinate Services Rules,1958, to have satisfactorily completed their period of probation in the cadre of Sub-Judge/ Chief Judicial Magistrate on the forenoon of the date mentioned against their names in column No.3.

| Sl.No. (1) | Name and Designation (2) | Date of completion of probation(3) |
|-----------------------|--|---|
| 1 | Sri.Madhusoodanan C.K., Chief Judicial Magistrate,Alappuzha | 06-04-2015 FN |
| 2 | Sri.Mohit C.S., Chief Judicial Magistrate, Kollam | 12-03-2015 FN |
| 3 | Sri.Madhusoodanan T., Chief Judicial Magistrate, Kozhikode | 12-03-2015 FN |
| 4 | Sri.Rajan Thattil, Chief Judicial Magistrate, Manjeri | 31-03-2015 FN |
| 5 | Smt.Sujayamma V.B., Chief Judicial Magistrate, Thrissur | 07-04-2015 FN |
| 6 | Sri.Kenneth George, Chief Judicial Magistrate, Kasaragod | 25-03-2015 FN |
| 7 | Sri.Jose N.Cyril, Chief Judicial Magistrate, Thodupuzha | 19-03-2015 FN |
| 8 | Sri.Ijas. A., Chief Judicial Magistrate, Kottayam | 20-03-2015 FN |

| Sl.No. (1) | Name and Designation (2) | Date of completion of probation(3) |
|-----------------------|---|---|
| 9 | Smt. Mallika A.S., Chief Judicial Magistrate, Thiruvananthapuram | 12-03-2015 FN |
| 10 | Smt.Lilly.K, Chief Judicial Magistrate, Palakkad | 17-03-2015 FN |
| 11 | Smt.Bharathi.S, Chief Judicial Magistrate, Ernakulam | 10-03-2015 FN |
| 12 | Sri.Vidhyadharan.V.S, Chief Judicial Magistrate, Thalassery | 12-03-2015 FN |
| 13 | Smt.Elsamma Joseph.P., Sub Judge, Ottappalam | 29-03-2015 FN |
| 14 | Sri.Sajikumar.S., Chief Judicial Magistrate, Pathanamthitta | 20-03-2015 FN |
| 15 | Sri.Madhu.K.S., Chief Judicial Magistrate, Kalpetta | 17-03-2015 FN |
| 16 | Sri.Basheer.A.M, Secretary, District Legal Services Authority, Ernakulam | 10-03-2015 FN |
| 17 | Sri.Sudeep.S, Secretary, District Legal Services Authority,Kottayam | 24-03-2015 FN |
| 18 | Sri.Siju Sheik, Secretary, District Legal Services Authority, Thiruvananthapuram | 20-03-2015 FN |
| 19 | Sri.Radhakrishnan.S, Deputy Registrar, Kerala Administrative Tribunal, Thiruvananthapuram | 24-03-2015 FN |
| 20 | Smt.Seena.S.S., Principal Sub Judge, Palakkad | 24-03-2015 FN |
| 21 | Sri.Sree Raj.S., Additional Sub Judge-II, Thrissur | 21-03-2015 FN |
| 22 | Sri.Sathish Kumar A.G., Addl.Sub Judge-I, Kozhikode | 28-03-2015 FN |
| 23 | Sri.Philip Thomas, Secretary,District Legal Services Authority, Kasaragod | 27-06-2015 FN |
| 24 | Sri.Syamlal.S.R, Principal Sub Judge, Irinjalakuda | 12-06-2015 FN |

| Sl.No. (1) | Name and Designation (2) | Date of completion of probation(3) |
|-----------------------|---|---|
| 25 | Sri.Jayaraj M.P, Secretary, District Legal Services Authority, Kozhikode | 26-05-2015 FN |
| 26 | Sri.Suresh Babu.V.P.M., Deputy Director, Kerala Judicial Academy, Ernakulam | 21-05-2015 FN |
| 27 | Sri.Jayakrishnan G.P, Joint Secretary(Suits),Law Department, Thiruvananthapuram | 03-06-2015 FN |
| 28 | Sri.Mujeeb Rahiman.C., Secretary, District Legal Services Authority, Thrissur | 14-08-2015 FN |



(By Order)

K.H.

K.Haripal

Registrar(Subordinate Judiciary)

To

The Accountant General(A&E),Kerala,Thiruvananthapuram(28 copies)
The Principal Accountant General(Audit),Kerala,Thiruvananthapuram
The Addl.Chief Secretary to Government Home(C)Dept.,
Thiruvananthapuram(With C/L)
The Director and Addl.Director,Kerala Judicial Academy,Ernakulam
All Principal District Judges
All Chief Judicial Magistrates
The Registrar,Kerala Administrative Tribunal, Thiruvananthapuram
The Superintendent of Govt. Press,Thiruvananthapuram(for publication in the
Gazettes)
The Private Secretary to the Chief Justice, High Court
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